

# HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE CENTRAL PROJECT COORDINATOR, e-COURTS)

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To

All The Judicial Officers  
Of Kashmir Province (except Leh and Kargil).

No.: 132/CPC/J

Dated: 08-03-2018

**Sub: Installation of AIR Databases in laptops of Judicial Officers of J&K.**

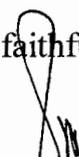
Sir,

M/S AIR Infotech has proposed to install AIR databases in laptops of all the Judicial Officers posted in Kashmir Province (except Leh and Kargil) on Monday, the 12<sup>th</sup> of March 2018 at High Court Wing Srinagar.

In this regard I am desired by Worthy Registrar General, High Court of J&K to request your goodself to kindly deposit your laptops with NIC Coordinator, High Court Wing Srinagar by or before 9<sup>th</sup> of March 2018 positively so that the process of installation of AIR databases in the laptops is started by M/S AIR Infotech on 12<sup>th</sup> of March 2018. Ld. Judicial Officers are also requested to kindly provide their e-mail IDs as well as Cell numbers at the time of deposition of their laptops.

With Warm Regards.

Yours faithfully,

  
(Umesh Sharma)  
Munsiff, e-Courts  
High Court of J&K

08-03-2018

**Copy to:**

1. Worthy Registrar General, High Court of Jammu and Kashmir for kind information.
2. NIC Coordinator, High Court Wing Srinagar for information and necessary action. NIC Coordinator, High Court Wing Jammu is requested to upload this letter on website of J&K High Court for information of all the concerned.